

**DIVISION BENCH**

**ITEM NO.4**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.248/2024 IN CP (IB) No.110/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 13<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SHREE BHAWANI PAPER MILLS LTD</b>
<b>UNDER SECTION</b>	<b>10 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

**Sh. Karan Kohli & Sh. Abhishek Anand, Advs. : For Applicant/ Liquidator**

**ORDER**

**IA NO.248/2024**

- 1. Ld. Counsel representing the Applicant/ Liquidator is present through VC, who seeks and is granted one week time to address the arguments in the present matter.**
- 2. Let the present matter be adjourned for 22<sup>nd</sup> May, 2024.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

***13<sup>th</sup> May, 2024***

*Kavya Prakash Srivastava  
(Stenographer)*